

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 17.11.2016

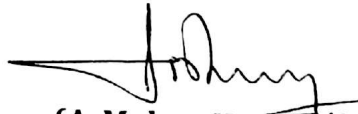
**ORDER NO. 160 of 2016**

The Hon'ble President has been pleased to order the following sitting commencing from **21.11.2016** to **02.12.2016** or till further orders, whichever is earlier, for CESTAT Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 21.11.2016 to 02.12.2016	Excise Division Bench Matters.
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	From 21.11.2016 to 02.12.2016	Customs Division Bench Matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member(Technical)	From 21.11.2016 to 02.12.2016	Service Tax Division Bench Matters.

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

**By Order**

  
**(A. Mohan Kumar) 17/11**  
**Registrar**

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/  
Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard  
File/Office Copy.

  
**17/11/16**  
**Dy. Registrar**